

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM.II/85-2016-Estt/1575

Dated 29th November 2017

NOTICE

REFERENCE: Advertisement No. HCM.II/85/2016/3665 dated 9th October 2017

It is hereby informed to all concerned that the candidates, who have applied for the post of Law Clerks-cum-Legal Research Assistants, are hereby informed that the Personal Interviews will be held on 16th and 17th December, 2017, in the Video Conference Room of the High Court of Meghalaya. Separate call letters are being sent by Speed Post.

Please note that those who have not submitted their certificates or paid the requisite examination fees though their applications have been provisionally included will be allowed to appear in interview subject to submission of the same.

Call letters to the concerned candidates for appearance in the personal interview have been despatched by Speed Post. If for any reason, any concerned candidate does not receive the call letter by post, he may take a print out of the draft call letter and paste a passport size photograph and bring the same for permission to appear in the interview.

Candidates are requested to bring all certificates/ documents supporting the application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.

By Order,

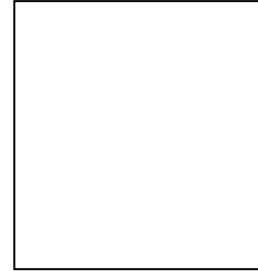

REGISTRAR GENERAL

HIGH COURT OF MEGHALAYA
AT SHILLONG

No. HCM.II/85/2016/Estt/1576

Dated, 29th November, 2017

To,



SUBJECT: Recruitment for the post of Law Clerks-cum-Legal Research Assistants (Advertisement No. HCM.II/85/2016/3665 dated 9th October 2017)

Sir/ Madam,

Against your application for the post of Law Clerks-cum-Legal Research Assistants, please be informed that you are called to appear in the personal interview to be held on 16th & 17th December, 2017 at 10:30 A.M. in the Video Conference Room of the High Court of Meghalaya.

You are requested to paste a passport size photo on this call letter and bring it with you for appearance in the personal interview.

You are requested to bring all certificates/ documents supporting your application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.

Yours faithfully,

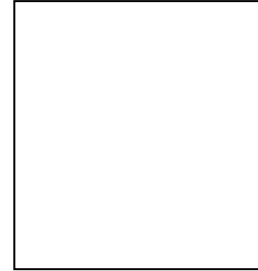
REGISTRAR GENERAL

HIGH COURT OF MEGHALAYA
AT SHILLONG

No. HCM.II/85/2016/Estt/1577

Dated, 29th November, 2017

To,



SUBJECT: Recruitment for the post of Law Clerks-cum-Legal Research Assistants (Advertisement No. HCM.II/85/2016/3665 dated 9th October 2017)

Sir/ Madam,

Against your application for the post of Law Clerks-cum-Legal Research Assistants, you are informed that you are provisionally called for Personal Interview on 17th December, 2017 at 10.30 A.M. in the Video Conference Room of the High Court of Meghalaya.

Please note that although you have not enclosed your examination fees you will be allowed to appear in interview subject to payment of the requisite fees.

You are requested to paste a passport size photo on this call letter and bring it with you for appearance in the personal interview.

You are requested to bring all certificates/ documents supporting your application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.

Yours faithfully,

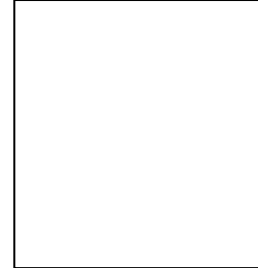
REGISTRAR GENERAL

HIGH COURT OF MEGHALAYA
AT SHILLONG

No. HCM.II/85/2016/Estt/1578

Dated, 29th November, 2017

To,



SUBJECT: Recruitment for the post of Law Clerks-cum-Legal Research Assistants Advertisement No. HCM.II/85/2016/3665 dated 9th October 2017

Sir/ Madam,

Against your application for the post of Law Clerks-cum-Legal Research Assistants, you are informed that you are provisionally called for Personal Interview on 16th & 17th December, 2017 at 10.30 A.M. in the Video Conference Room of the High Court of Meghalaya.

Please note that although you have not enclosed your birth certificate you will be allowed to appear in interview subject to submission of the same.

You are requested to paste a passport size photo on this call letter and bring it with you for appearance in the personal interview.

You are requested to bring all certificates/ documents supporting your application form, in original. Further, it is informed that no TA/ DA will be paid by the High Court for appearing in the Personal interview.

Yours faithfully,

REGISTRAR GENERAL